

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR HIGH COURT OF JUDICATURE AT ALLAHABAD
& ORS.

Respondent(s)

(Please list Office report for directions in Cr1. Appeal No.2201 and 2202 of 2017 only on 22.11.2018)

WITH

Cr1.A. No. 2202/2017 (II)

Cr1.A. No. 2201/2017 (II)

Date : 22-11-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Appellant(s)

Mr. Debasis Misra, AOR
Mr. Shashindra Tripathi, Adv.
Mr. Sharad Tripathi, Adv.

For Respondent(s)

Mr. Sunny Choudhary, AOR
Mr. Pradeep Misra, AOR
Mr. Ajay Vikram Singh, Adv.
Ms. Priyanka Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Shashindra Tripathi, Advocate for the appellants, submits that he will be filing power of attorney on behalf of Dilshad Ali (appellant in Cr.A. No.2202/2017) and Khaleeq Ahmad.

Therefore, no fresh notice need to be issued to them at this stage.

(ARJUN BISHT)
COURT MASTER (SH)

(CHANDER BALA)
BRANCH OFFICER